

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1294 of 2019

IN THE MATTER OF:

M/s Balaji Associates **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1308 of 2019

IN THE MATTER OF:

Shree Padmalaya Petroleum **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1309 of 2019

IN THE MATTER OF:

J.K. Meshram **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1310 of 2019

IN THE MATTER OF:

Zenith Infrastructure **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1311 of 2019

IN THE MATTER OF:

Pest Control Ideal ...Appellant

Versus

Mr. V. Venaktachalam ...Respondent

With

Company Appeal (AT) (Insolvency) No. 1312 of 2019

IN THE MATTER OF:

Jai Lahari Enterprises ...Appellant

Versus

Mr. V. Venaktachalam ...Respondent

With

Company Appeal (AT) (Insolvency) No. 1313 of 2019

IN THE MATTER OF:

NKS Infra & Contract ...Appellant

Versus

Mr. V. Venaktachalam ...Respondent

With

Company Appeal (AT) (Insolvency) No. 1314 of 2019

IN THE MATTER OF:

Bhadrakali Enterprises ...Appellant

Versus

Mr. V. Venaktachalam ...Respondent

With

Company Appeal (AT) (Insolvency) No. 1315 of 2019

IN THE MATTER OF:

**Abhijeet Intelligence Security
and Labour Supplier**

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1316 of 2019

IN THE MATTER OF:

M/s. Scop Infrastructure and Company

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1317 of 2019

IN THE MATTER OF:

M/s. M. N. Patil

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1318 of 2019

IN THE MATTER OF:

Royal Enterprises

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

With

Company Appeal (AT) (Insolvency) No. 1319 of 2019

IN THE MATTER OF:

M/s. Patel Erectors **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1320 of 2019

IN THE MATTER OF:

Krishna Construction **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1321 of 2019

IN THE MATTER OF:

M/s. Saibaba Mahadev Mandowkar **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1322 of 2019

IN THE MATTER OF:

Vinod Maniyar **...Appellant**

Versus

Mr. V. Venaktachalam **...Respondent**

With

Company Appeal (AT) (Insolvency) No. 1323 of 2019

IN THE MATTER OF:

M/s. D.R. Engineering Services

...Appellant

Versus

Mr. V. Venaktachalam

...Respondent

Present:

For Appellant:

**Mr. Daksh Wadhawan & Mr. Vijay Kari Singh,
Advocates.**

For Respondent:

**Mr. Manish Jha & Mr. Ashish Joshi, Advocates for
R-1 & R-2
Mr. Ajith S Ranganathan & Mr. Rohit Rajershi,
Advocates for R.A.**

ORDER

13.03.2020: At request of Mr. Daksh Wadhawan, Advocate, stating that the Senior Advocate is indisposed and inconvenienced to appear before this Court, the matter is adjourned on **16th April, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**

Sim/nn.